

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4700
ANSWERED ON:23.04.2010
SPECIAL PACKAGE FOR STATES
Rajbhar Shri Ramashankar

Will the Minister of FINANCE be pleased to state:

- (a) the criteria followed for providing special economic package to the States;
- (b) the details of such package presenting applicable, area-wise; and
- (c) the details of demands for such package under consideration of the Union Government, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE SHRI NAMO NARAIN MEENA

(a) & (b) State-specific special economic packages are generally not provided. However, State-specific need-based special dispensations are made as and when warranted through existing programmes/ schemes under Annual/Five Year Plans. Recently a Special Bundelkhand Drought Mitigation Package of Rs. 7266 crore comprising Rs. 3506 crore for Uttar Pradesh and Rs. 3760 crore for Madhya Pradesh has been approved, which is to be implemented over a period of three years.

(c) As per information furnished by the Planning Commission, the details of requests received from various State Governments are as follow:-

(i) The State Government of Uttar Pradesh has requested a Special Area Incentive Package for Poorvanchal and Bundelkhand regions seeking exemption from Central Excise and Income Tax, a capital subsidy on investment for the region and proposals for assistance of Rs. 7988.87 crore for bridging critical gaps in development.

(ii) The State Government of Bihar has requested a Financial Package of Rs. 14800 crore for Kosi Reconstruction and Rehabilitation.

(iii) The State Government of Goa has requested a Special Package of Rs. 1400 crore to celebrate the Special Golden Jubilee.

(iv) The Government of Rajasthan has requested additional allocation of Rs. 234 crore for 2009-10 and Rs. 200 crore for 2010-11 for National Rural Health Mission Programme Implementation Plan (NRHM-PIP) beyond the permissible increase by 25% to strengthen the existing delivery mechanism.